GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA UNSTARRED QUESTION NO : 1304** (TO BE ANSWERED ON THE 13th March 2023)

ABOLISHING OF CISF POSTS AT AIRPORTS

1304. SHRI SYED NASIR HUSSAIN DR. AMEE YAJNIK

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government has abolished more than 3000 posts of CISF at airports;

(b) whether Government is planning to replace the Central Industrial Security Force (CISF) with Private Security Agency (PSA) security personnel at major airports;

(c) if so, the reasons therefor; and

(d) whether it will not give rise to the possibility of a major concern for national security?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): A total of 3049 posts of CISF were abolished across airports in 2019 to rationalise the deployment at these airports. Out of these, 1924 posts were abolished from non-core duty points to be replaced by Private Security Agencies (PSAs). The remaining 1125 posts of CISF have been trimmed down. After abolition of 3049 posts, the strength of CISF, in 2019, was 27218 which has now increased to 36,122 after subsequent augmentation in their strength.

(d): No, Sir. PSA personnel undertake non-core tasks and work under the operational command and overall supervision of officer in-charge of Aviation Security Group (ASG) who is designated as Chief Aerodrome Security Officer (CASO) for that particular airport.
